

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6983
ANSWERED ON:08.05.2015
SETTING UP BIO GAS AND COAL BED METHANE PLANTS
Boianapalli Shri Vinod Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has given permission to set up bio-gas based and coalbed methane based natural gas filling plants to encourage alternate fuels in the country;
- (b) if so, the details and the location thereof;
- (c) whether the Government has granted permission to Indian Oil Corporation (IOC) to set up hydrogen manufacturing and dispensing facilities in their R&D centre; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a): Yes Madam, Petroleum and Explosives Safety Organization (PESO) under Department of Industrial Policy and Promotion has issued licences to set up bio-gas based and coal bed methane based natural gas filling plants to encourage alternate fuels in the country.
- (b): PESO has also issued 14 licenses and 7 approvals for filling and storage of compressed Bio-gas in cylinders. Further, 7 licenses have also been issued for dispensing of Coal bed methane based natural gas as a fuel in automotive vehicles. Details of the licences and approvals along with their locations are given at annexure-I.
- (c): PESO has issued permission to Indian Oil Corporation (IOC) to set up hydrogen manufacturing and dispensing facilities in their R&D centre.
- (d): PESO has issued a licence for dispensing of Hydrogen-CNG blend as fuel to M/s. IOCL at their R & D Centre Faridabad, Haryana for their own use for demonstration purpose; 'in principal' approval has also been issued for dispensing hydrogen to vehicles for demonstration and data acquisition purpose at the above centre. The details are given at annexure-II.